

ITEM NO.6

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

IA No.26095/2020 - CONDONATION OF DELAY IN FILING

IA No.26088/2020 - DELETING THE NAME OF PETITIONER/RESPONDENT

Date : 24-02-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Appellant(s) Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The delay in filing the application for deletion of the name of respondent No.1 is condoned and the application for deletion of the name of the said respondent is allowed.

(SATISH KUMAR YADAV)
AR-CUM-PS

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER